

JUSTICE B. SUDERSHAN REDDY
JUDGE, SUPREME COURT OF INDIA

Format of Disclosure of Assets
(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed property	• Flat		Flat No.207, 2 nd floor, Sree Mahalakshmi Meadows, Lakdikapul, Saifabad, Hyderabad for Rs.62,10,000/-.	
	• Building	<p>(a) House bearing No. 882/A, situated at Road No.45, Jubilee Hills, Hyderabad-500 034. The house was constructed in the year 1991. The plot area is 1192 sq. yards equivalent to 997 sq. meters. The plinth area of the house is about 3500 sq. ft.</p> <p>The plot was allotted by JBH Society at Rs.26,600/- .The cost of construction was Rs.6,15,000/- only.</p> <p>(b) 50% share in two-storeyed residential house in Survey No. 476 at Akulamylaram Village, Kandukur Mandal, Rangareddy District, total plinth area 6500 sq. ft. in 2000 sq. yards.(Ancestral property)</p> <p>(c) House property at Akulamylaram Village, Meerkhan Pet Grampanchayat, Kandukur Mandal, Ranga Reddy District, A.P. received by way of Gift Deed from Late Smt. Anasuyamma (Mother) Bearing House No. 6-11/1 in 244.5 sq. yards. (Ancestral property)</p>	NIL	
	• Other landed Property	<p><u>Agricultural Land:</u> Situated at Meerkhan pet village, Kandukur Mandal, Ranga Reddy district, had fallen to my share in the family settlement. These are ancestral</p>	NIL	

		properties inherited by me:																
		<table border="1"> <thead> <tr> <th align="center">Survey No.</th> <th align="center">Extent</th> </tr> </thead> <tbody> <tr> <td align="center">470</td> <td align="center">1 acre 20 gunthas</td> </tr> <tr> <td align="center">471</td> <td align="center">2 acres 20 gunthas</td> </tr> <tr> <td align="center">472</td> <td align="center">2 acres 6 gunthas</td> </tr> <tr> <td align="center">474</td> <td align="center">2 acres 10 gunthas</td> </tr> <tr> <td align="center">480</td> <td align="center">6 acres 10 gunthas</td> </tr> <tr> <td align="center">476</td> <td align="center">2 acres 22 gunthas</td> </tr> </tbody> </table> <p>Note :these agricultural lands are situated at about 45 miles from the city of Hyderabad. Their actual location are in Meerkhan Pet village, Kandukur, Ranga Reddy District, AP.</p>	Survey No.	Extent	470	1 acre 20 gunthas	471	2 acres 20 gunthas	472	2 acres 6 gunthas	474	2 acres 10 gunthas	480	6 acres 10 gunthas	476	2 acres 22 gunthas		
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Securities and Investments	• Shares & Mutual Funds	NIL	NIL	
	• Fixed Deposits Bonds Debentures	NIL	NIL	
	• PPF/GPF	Rs.21,58,747/- as on 31.10.2009	--	
Other Assets/ Movable	• Jewellery	NIL	<p>Gold Plain Bangles-12 Nos.: 8 tolas. Gold Bangles (Karas) 2 Nos.: 8 tolas. .Gold Mangal Sutra:3 tolas Gold Hair pin -2Nos:2 tolas Gold Finger rings : 12 Nos : 6 tolas Gold Ear rings : 10 pair : 5 tolas.</p> <p>Ruby set : 5 tolas. Emerald set : 3 tolas Black beads set :2 tolas Emerald bead set with gold locket : 3 tolas</p> <p>Diamond necklace:4 tolas Diamond pendants:2 tolas. Diamond set with small pearl: 6 tolas</p>	

	<ul style="list-style-type: none"> • Vehicles 	<p align="center">NIL</p>	<p>Uncut diamond pendant : 1 tola. Diamond nose pin : .5 gm Small diamond tops : 1 pair : ½ tola. Diamond ear rings - 1 pair : 1 ½ tola.</p> <p>Pearl strings : 5 nos.. Black bead chains : 3 Nos :6 tolas Multi coloured bead chains : 2 Nos: 4 tolas Ruby beads chains : 2 Nos Pearl Karas - 2 Nos.:4 tolas</p> <p>(Most of them were presented at the time of her marriage by her parents. Some of them were presented by her mother-in-law The asset being ancestral is not capable of valuation]</p> <p align="center">NIL</p>	
<p align="center">Liabilities</p>	<ul style="list-style-type: none"> • Loans • Mortgages 	<p>(a) As on 31.10.2009 : Rs. 23,87,185/- A/C.No.02070610003237 UCO Bank, Supreme Court Compound, New Delhi</p> <hr/> <p>(b) As on 31.10.2009 : Rs. 7,08,228/- Of Andhra Bank, Masab Tank, Hyderabad</p> <p>(a) Title Deeds of the Flat No.207, 2nd floor, Sree Mahalakshmi Meadows, Lakdikapul, Saifabad, Hyderabad, for the housing loan availed from the UCO Bank, Supreme Court Compound, New Delhi.</p> <p>-----</p> <p>(b) Title deeds of the Agricultural Land (mentioned above) and loan availed from Andhra Bank, Masab Tank, Hyderabad for the development of land and allied agricultural pruposes.</p>	<p align="center">NIL</p>	

	• Overdrafts	NIL	NIL	
	• Unpaid Bills	NIL	NIL	
	• Any other Liabilities	NIL	NIL	